

**बोहट रेलवे बर्कशाप**

644. जी हुकम चन्द कच्छबाब : क्या रेल मंत्री बोहट रेलवे बर्कशाप के बा म 29 मार्च 1979 के अतारांकित प्रश्न संख्या 5327 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि रेलवे की भूमि को इस बीच खाली कराने के लिए कितनी प्रगति हुई है और यह भूमि कब तक खाली हो जाने की संभावना है ?

रेल मंत्रालय में राज्य मंत्री ( श्री शिव नारायण ) : लाइसेन्सधारी का लाइसेन्स समाप्त करने तथा उसके जमीन खाली कराने के लिए उसको कानूनी नोटिस दिया गया था। नोटिस के अनुसार लाइसेन्सधारी को 30-6-79 तक जमीन खाली कर देना था। उसने ऐसा नहीं किया है। इस सम्बन्ध में आगे क्या कार्यवाई की जाय। फिलहाल इस पर विचार किया जा रहा है।

**Janata Khana in Trains**

645. SHRI JANARDHANA POO-JARI : Will the minister of RAILWAYS be pleased to state :

(a) whether 'Janata Khana' has become popular with rail passengers ;

(b) if so, the present sale and whether Government propose to extend this to more stations and in more trains; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) : (a) Yes.

(b) and (c). On an average about 10,000 packets of Janata Khana are sold every day on Indian Railways at stations and from Dining/Pantry cars. Janata Khana is available at 235 stations and Railways are extending this service gradually to more stations. In so far as the trains are concerned, this is already avail-

able on all the trains provided with pantry/dining cars except the two Rajdhani Express trains.

**Grants of House Building Advance**

646. SHRI SHAMBHU NATH CHATURVEDI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the total amount of funds allotted to his Ministry for the grant of house building advance in the first instalment released in April, 1979 and the other one subsequently ;

(b) the names and designation of employees in his Ministry whose applications for housing advance were pending as on the 31st May, 1979 in order of their receipt and the amount of advance applied for and the purpose for which applied viz. house building (1st, 2nd and 3rd instalment), D.D.A. built flats ; self-financing scheme of D.D.A. and Ghaziabad Improvement Housing Scheme ; and

(c) the amount allotted to each of these applicants upto 1st July, 1979.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY) : (a) Amount of Rs. 22.00 lakhs has been allocated for House Building Advance on 4-7-1979 which includes an amount of Rs. 1.30 lakhs allocated to this Ministry under Vote on Account for 1979-80.

(b) The requisite information in respect of employees of the Ministry and D.G.H.S. and of few subordinate Organisations is given at statement I. The information pertaining to other subordinate offices is being collected and will be laid on the table of the Lok Sabha as soon as the same becomes available.

(c) Information is given at Statement II.